to Questions

(c) The Government of Uttar Pradesh has already been requested to take appropriate action against the writer and publisher of the above said book under the relevant provisions of law.

[Translation]

Funds Under Operation Black Board Scheme

- 167. SHRI JAYSINHJI CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the amount released to Gujarat under Operation Black Board Scheme during 1998-99;
- (b) whether the State Government has utilised this fund as per the guidelines laid by the Central Government; and
 - (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) An amount of Rs. 8,73,27,600/has been released to the Government of Gujarat under Operation Blackboard Scheme during 1998-99. The State Government is expected to utilise the above funds during the current financial year.

[English]

Madification of Guidelines for Housing Sector

- 168. SHRI GURUDAS KAMAT: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:
- (a) whether the Government have decided to modify the existing guidelines for the entry in the housing sector; and
 - (b) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No. Sir.

(b) Does not arise.

[Translation]

Action Plan for Gas Victims

- 169. SHRI SUSHIL CHANDRA VARMA: WIII the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) the total amount allocated/provided during 1998-99 for the Action Plan pertaining to the Union Carbide gas leakage case and the mariner in which

the amount spent in the Action Plan under various heads, break-up-wise; and

(b) the share of the Centre and the State Government in the amount allocated for the Action Plan?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL):
(a) and (b) A total butlay of Rs. 258.00 crore was approved for various rehabilitation schemes under the Action Plan prepared for Bhopal Gas Victims. This programme is to be implemented by the State Govt. of Madhya Pradesh and expenditure is to be shared between Central Govt. and State Govt. in the ratio of 75:25. During the year 1998-99, a budget provision of Rs. 27.13 crore has been made by the Central Govt. for the Action Plan. However, this amount could not be released, so far as the State Govt. has not spent its corresponding share for the funds released earlier.

[English]

Repair Work of Qutub Minar

- 170. DR. SHAKEEL AHMAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Government are aware of that in repairing work of Qutub Minar, the Original Script is not maintained;
 - (b) if so, the details thereof;
- (c) the steps taken to maintain the originality of the script; and
- (d) the amount spent thereon during the last three years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No Sir.

- (b) Does not arise.
- (c) As per available information, the decorative Calligraphy work on the Veneer stone surface of the Qutab Minar has not been altered in the process of Conservation.
- (d) The expenditure incurred on the maintenance, structural conservation and environmental development of the Qutab Minar Complex during the last 3 years is as under:

1995-96	Rs. 14,10,691/-
1996-97	Rs. 11,47,100/-
1997-98	Rs. 14,65,908/-